

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	-	For hearing on IAs	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- | | | |
|--|-------------|-----------|
| 1. RHEA MATHEW
BHAVYA MOHAN | R 2-21 | Rheath. |
| 2. K C SUDARSHAN
K N VASUKI
Advocate | Petitioners | KCC P. G. |
| 3. Trisha Chandran
for Keystone Partners | R 1 | Trisha |
| 4. Shreyas A
for VCB Associates
9036118414 | R 22 | Shreyas |

Pto.

ORDER

Counsel for Petitioner is present. Counsel for Respondents 2 to 21 are also present. Shri S Vivekananda, Advocate for Respondent 22 filed memo of retirement for R-22. Therefore, R-22 is directed to engage another Counsel since the previous Counsel has filed memo of retirement. For hearing again Petitioner as well the IAs filed in this case. List it on 20.02.2018.


Member (T)


Member (J)

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